

Sl. No.	Financial Year	FDI Equity inflow (US\$ billion)	FDI Inflow (US\$ billion)
1.	2017-18	44.86	60.97
2.	2018-19	44.37	62.00
3.	2019-20	49.98	74.39

(ii) Total FPI information for last three years are as under:-

(Amount in USD Millions)

Year	2017-18	2018-19	2019-20
FPI	22,165	(-),2,225	247

(iii) Gross Capital Formation (GCF)

(₹ in crore)

GCF	2016-17	2017-18	2018-19
GCF-Current Price	44,76,754	50,50,201	58,13,396
GCF-Constant price	39,10,207	42,76,990	47,25,381

#### Special assistance for States

203. DR. BHAGWAT KARAD: Will the Minister of FINANCE be pleased to state:

- the number of States which have received special development package/ special assistance/financial assistance from the Union Government;
- the reasons for granting such package to them;
- the States from which proposals have been received for special assistance/ financial assistance;
- the current status of these proposals; and
- the time by which they are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Special development package to the States of Andhra

Pradesh (under Andhra Pradesh Re-organisation Act, 2014), Bihar (Prime Minister's Bihar Package-2015) and erstwhile State of Jammu and Kashmir (Prime Minister's Development Package for Jammu and Kashmir-2015) have been announced between 2013-14 to 2019-20. In the financial year 2019-20, four States namely Andhra Pradesh, erstwhile State of Jammu and Kashmir, Tripura, and Uttarakhand have received funds as Special Assistance under the Budget line "Transfer to States", Demand No.40 operated by Department of Expenditure. The details of the same are as below:-

Sl. No.	States	Amount (₹in crore)	Reasons
1	Andhra Pradesh	350.00	Special Assistance-Capital for Development works in 7 backward districts of the State under Andhra Pradesh Reorganisation Act, 2014.
2	Jammu and Kashmir	200.00	Special Assistance-Capital for Implementation of 624 MW Kiru HE Project on River Chenab (Indus Basin).
3	Tripura	698.70	Special Assistance-Capital for Completion of Projects Taken up by State.
4	Uttarakhand	375.00	Special Assistance-Capital for Kumbh Mela.

(c) to (e) The Union Government has received requests for Special Assistance/ Financial Assistance from all States and Union Territories with Legislature in the financial year 2020-21. The provision of Special Assistance has been earmarked for (a) spillover committed liabilities for which budget provision is not made after the implementation of the Fourteenth Finance Commission recommendations (b) and other need based assistance to the States. The proposals are examined as per these criteria and with regard to the States' resources and releases are made for the States/UTs meeting contextual needs within the financial year subject to availability of resources with the Union Government.

#### **Relaxation of interest payment on credit card payments**

204. SHRI TIRUCHI SIVA: Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry has provided for any relaxations on interest payment for default on credit card payments for the months of March to July 31st 2020;